NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1461/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES:

DDB Mudra Pvt. Ltd.

V/s.

Viking Beverages Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Vicky Shah Advocate Corporate Debtor

2. Adv. Muzdha Modi

alw

Adv. Hasmuth Ravana

ilb Juns link

for Operational Creeditor

ORDER

CP No.1461/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, looking at the withdrawal memo filed by the Petitioner, the Petition is hereby dismissed as withdrawn.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)